

Annexure - 5

Name of the corporate debtor: VRG Digital Corporation Private Limited; Date of commencement of Liquidation: 15-02-2021 (Order Receipt Date: 20-02-2021); List of creditors as on: 23-08-2024
List of Operational Creditors (Government Dues)

(Amount in ₹)

| Sr. No. | Details of claimant | | | Details of claim received | | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|--------------|--|---------------------------|--|---------------------------|-----------------------|--------------------------|---------------------------|---|---|-----------------------------|----------------------------|--|--------------------------|------------------------------------|-----------------|--|
| | Department | Government | Identification No. | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | Amount covered by guarantee | | | | | | % share in total amount of claims admitted |
| 1 | Deputy Commissioner of State Tax (MUM-VAT-E-635) | Government of Maharashtra | MUM-VAT-E-635 | 23-03-2021 | 2,04,53,709 | 2,04,53,709 | Government Dues | - | NO | - | 0.65% | - | - | - | - | NA |
| 2 | Directorate General of GST Intelligence, Mumbai Zonal Unit | Government of India | NA being an organisation under Government of India | 24-03-2021 | 1,03,27,54,561 | 1,03,27,54,561 | Government Dues | - | NO | - | 32.91% | - | - | - | - | NA |
| 3 | Joint Commissioner of Income Tax (OSD), Central Circle-4(2), Mumbai | Government of India | NA being an organisation under Government of India | 20-08-2021 | 1,13,40,69,510 | 1,13,40,69,510 | Government Dues | - | NO | - | 36.14% | - | - | - | - | NA |
| 4 | Deputy Commissioner of State Tax (MUM-VAT-E-635, Large Tax Payer Unit-3) | Government of Maharashtra | (MUM-VAT-E-635, Large Tax Payer Unit-3) | 09-08-2024 | 92,22,02,879 | 92,22,02,879 | Government Dues | - | NO | - | 29.39% | - | - | - | - | NA |
| 5 | Deputy Commissioner of State Tax (MUM-VAT-E-635, Large Tax Payer Unit-3) | Government of Maharashtra | (MUM-VAT-E-635, Large Tax Payer Unit-3) | 09-08-2024 | 2,87,85,949 | 2,87,85,949 | Government Dues | - | NO | - | 0.92% | - | - | - | - | NA |
| Total | | | | | 3,13,82,66,608 | 3,13,82,66,608 | | - | | - | 100.00% | - | - | - | - | |

